

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 34 of 1996

Wednesday, this the 10th day of January, 1996.

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M K Mustafa, Stenographer,
Office of the Registrar of
Co-operative Societies,
Union Territory of Lakshadweep,
Kavaratti.

.. Applicant

By Advocate Mr M V Thamban(represented).

Vs

- 1 The Administrator,
Union Territory of Lakshadweep,
Kavaratti.
- 2 The Collector-Cum-Development Commissioner,
Union Territory of Lakshadweep,
Kavaratti.
- 3 The Director of Education,
Department of Education,
Union Territory of Lakshadweep,
Kavaratti.
- 4 The Secretary (Administration),
Union Territory of Lakshadweep,
Kavaratti.
- 5 N Mullakoya, Typewriting Instructor,
Government High School, Kalpeni Island,
Union Territory of Lakshadweep. .. Respondents

By Advocate Mr M V S Nampoothiri.

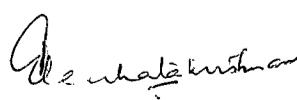
The application having been heard on 10th January 1996,
the Tribunal on the same day delivered the following :

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Learned counsel for applicant seeks leave to withdraw the application with freedom to agitate the grievances of applicant in appropriate proceedings. We grant leave, and dismiss the application as withdrawn granting freedom to applicant to seek his remedies in appropriate proceedings. No costs.

Dated the 10th January, 1996.


P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN